

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/8177/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Lakhimpur, North Lakhimpur.

Dated Guwahati the th 8 September, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJL/5522/2023 Dated 01.07.2023.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 02.09.2023**. Further, the Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur, in his absence, the Addl. Sessions Judge cum Special Judge, POCSO, Lakhimpur, North Lakhimpur, and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/8178/A, dated , 08-09-23

Copy to:
✓ 1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)
